


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, RAMBAN

ORDER 44
DATED: 03.05.2021

Keeping in view the sudden surge in COVID-19 and as per the direction of Hon'ble High Court vide order No. 259 of 2021 / GR dated 26.04.2021 in order to decongest the sections/offices of the courts, the officials working in this court shall be permitted to function in batches with 50% reduction on rotation basis. Accordingly the following roster is made as under:

Monday	Tuesday	Wednesday	Thursday	Friday	Saturday
C. A. O	C. A. O	C. A. O	S. O Adm.	S. O Adm.	S. O Adm.
P.A.	P.A.	P.A.	Ex. Asstt.	Ex. Asstt.	Ex. Asstt.
Accountant	Accountant	Accountant	Nazir	Nazir	Nazir
Record Keeper	Record Keeper	Record Keeper	S.O. Reader	S.O. Reader	S.O. Reader
Civil Clerk	Civil Clerk	Civil Clerk	Cr. Clerk	Cr. Clerk	Cr. Clerk
System Officer	System Officer	System Officer	System Assistant	System Assistant	System Assistant
Copiest	Copiest	Copiest	MACT	MACT	MACT
Fareed Ahmed, Rounak Singh & Uttam Singh P/Ss	Fareed Ahmed, Rounak Singh & Uttam Singh P/Ss	Fareed Ahmed, Rounak Singh & Uttam Singh P/Ss	Chail Singh, Kaka Ram & Ankush Kumar P/Ss	Chail Singh, Kaka Ram & Ankush Kumar P/Ss	Chail Singh, Kaka Ram & Ankush Kumar P/Ss

The officials, who as per the roster are not on duty in the office, shall not leave the station and shall remain available on telephone and electronic means of communication at all times.


Pr. Distt. & Sessions Judge,
or, District Sessions Judge
Ramban (J&K)